

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 285 of 2013

Dated : 13th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of
Andhra Pradesh & Ors.**

..... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

**Counsel for the Appellant(s): Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Swagatika Sahoo**

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 06.01.2014 after serving copy on the other side.

Post the matter on **31.01.2014** along with Appeal No. 260 of 2013. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**